

GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 8th June 2011.

No.HC.XI-05/2010/ 604 /RC : The Gauhati High Court (The High Court of Assam : Nagaland : Meghalaya : Manipur : Tripura : Mizoram and Arunachal Pradesh) has been pleased to en-cadre the posts of Protocol Officer and the Assistant Protocol Officer in the Principal Seat with retrospective effect from **25.02.1999** and accordingly, pleased to amend the Schedule-I of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967 in the following manner as per Rules 4 & 11 of the said Rules –

1. After Serial No.III of Class-II (C) following category of post shall be inserted –
IV. Protocol Officer – 01 – PB-3 Rs.8000/- to Rs.35000 Grade Pay – Rs.4900/-
2. After Class-II (DD), Class-II (DDD) shall be inserted in the following manner –
II. Asstt. Protocol Officer–01–PB-3 Rs.8000/- to Rs.35000 Grade Pay – Rs.4300/-

The above amendment shall come into force with immediate effect.

By Order,
Sd/- P.K. Saikia,
REGISTRAR GENERAL

Memo No.HC.XI-05/2010/ 605-84 /RC dated 08.06.2011.